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THE HIGH COURT OF KERALA

KOCHI - 682 031
DATED - 18.11.2017

PROCEEDINGS

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Judicial Department - Establishment - Inter-district transfer of L.D.Typist - Sanctioned - Orders issued.

- Read:-
1. Letter No. B1 - 93/16 dated 23.11.2016 of the District Judge, Kollam.
 2. High Court O.M of even no dated 15/12/2016
 3. Letters No. A1 - 7290/2016 dated 07/02/2017 and 17/02/2017 of the District Judge, Palakkad.
 4. Application dated 09/01/2017 of Sri.Sreeju .G, U.D.Typist , M.A.C.T Palakkad
 5. G.O.(Ms) No. 04/61/PD dated 02.01.1961.

ORDER NO. C7 - 107800/2016

As per the letter read as 1st paper above, the District Judge, Kollam reported one vacancy of L.D.Typist, to be filled up by the High Court through inter-district/departmental transfer.

On consideration of the applications received in pursuance of the High Court O.M read as 2nd above, the High Court has decided to grant inter-district transfer to the seniormost candidate Sri.Sreeju .G, U.D.Typist , M.A.C.T , Palakkad. He has expressed willingness to be ranked as junior to the juniormost L.D.Typist in the Civil Judicial Wing of Kollam and also to be reverted to the entry post of L.D.Typist and for consequential re-fixation of pay excluding the fixation benefits enjoyed on promotion.

Accordingly, Sri.Sreeju. G U.D.Typist, M.A.C.T Palakkad is reverted to the entry cadre of LD.Typist and transferred and allotted to the Civil Judicial Wing of Kollam subject to the terms and conditions laid down in the Government Order read as 5th paper above, and other rules governing inter-district transfer of Government Employees.

The joining time of the transferee will be governed by Rule 136, Part I KSRs.

The District Judge, Kollam shall issue necessary posting orders to the transferee.

(By Order)

K.Babu

Registrar (Subordinate Judiciary)

To

- The District Judge, Kollam.
- The District Judge, Palakkad
- The person concerned. (Through the District Judge, Palakkad)
- ✓ The IT Section, High Court (for publishing in the website)
- The Administrative Record Section, High Court. (2 Copies)
- The file/Stock file.